National Company Law Tribunal Allahabad Bench

CPNO. 04/ALD/2018

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018

NAME OF THE COMPANY: M12 Jan Vikas Netmant Solutions Ltd SECTION OF THE COMPANIES ACT/1 & B CODE: 252(3) of Companies act of 1956,

Sl. NO. Name Designation Representation Signature

1. Spin Jachon Alv. 2. Bradech Stynsisod Bhe

ROC

Pradeoff

C.A. No. 04/ALD/2018

Sri Bipin Kushwaha proxy for representative of petitioner Ms. Shruti Srivastava,PCS. Sri Pradip Singh Sisodia, learned CGSC representing the ROC Kanpur.

In the present matter, the report of the ROC is still awaited. Hence, further time is granted.

The matter to be listed on 15th March, 2018.

Date: 15/02/2018

Typed by Jyoti (Stenographer) H.P. Chaturvedi, Member(Judicial)